

Name of the Corporate Debtor: DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED; Date of Commencement of CIRP: 28-10-2022; List of Creditors as on: 14-12-2023; Name of IP: Mr. Santanu Brahma; Process Number: 1; Last 5 digit of registration number: 12251

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	-10	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2231147860	4	2231147860	59.46	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1618043140	1	1457199411	38.84	0	132582340	28261389	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	51	149291520	45	14728261	0.39	0	12312908	122250351	Annexure 6
7	Operational creditors (Government Dues)	3	202258761	3	45021489	1.20	0	0	157237272	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	15445500	9	4174850	0.11	0	716834	10553816	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		78	4216186781	62	3752271871	100.00	0	145612082	318302828	